

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/85(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	FLYING MAN VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance via video conference/physically

For the Petitioner

Mr. Arani Guha, Adv,
Ms. Madhuri Pandey, PCS,
Mr. Binit Kumar, PCS

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **05.08.2024**.

**Satyajit Roy
(Court Officer)**